

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

TRANSFERRED CASE (CIVIL) NO.22 OF 2001

BRIJ MOHAN LAL

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(Office report with quarterly/status reports received from High Courts and State Governments, directions/intervention/impleadment, exemption from filing O.T. and office report)

With

Transferred Case (C) No.23 of 2001

Writ Petition (C) No.140 of 2005  
(With appln. for interim directions)

Writ Petition (C) No.28 of 2011  
(With appln. for permission and office report)

Writ Petition (C) No.152 of 2011

II. [Regarding Service Matters - Absorption against the regular vacancies]  
[State of Orissa]

Writ Petition (C) No.250 of 2008  
(With appln. for stay, directions, direction/stay, vacating stay and office report)

Writ Petition (C) No.254 of 2008  
(With appln. for stay, directions, direction/stay and office report)

Writ Petition (C) No.261 of 2008  
(With appln. for ex-parte stay and office report)  
[For Final Disposal]

III. [Challenging Termination and Continuation]  
[State of Gujarat]

S.L.P. (C) No.26148 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26209 of 2010  
(With prayer for interim relief and office report)

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S.L.P. (C) No.26318 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26363 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26364 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26432 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26444 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26446 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26448 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26634 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26660 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.27437 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.27682 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.28019 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.28130 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.28353 of 2010  
(With office report)

S.L.P. (C) No.30500 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.30577 of 2010  
(With prayer for interim relief and office report)

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S.L.P. (C) No.30599 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.30912 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.31485 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.2485 of 2011  
(With office report)

S.L.P. (C) No.1412-1413 of 2011  
(With prayer for interim relief and office report)

S.L.P. (C) No.32624-32627 of 2011  
(With prayer for interim relief and office report)

IV. [Filling up Posts through limited Competitive Examination  
Process]

[State of Rajasthan]

Writ Petition (C) No.203 of 2010  
(With appln(s) for stay)

C.A. No. 1276 of 2005  
(With appln. For stay and permission to file additional documents  
and bringing on record the additional facts and early hearing and  
intervention and directions and office report)

[FOR DIRECTIONS]

Date: 10/01/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK  
HON'BLE MR. JUSTICE SWATANTER KUMAR

Mr. P.S. Narasimha, Sr. Adv. (A.C.)

For Appearing parties:

Mr. Chander Shekhar Ashri, Adv.

For States of Ms. Rachana Srivastava, Adv.  
Uttrakhand & Orissa Ms. Ranchi Daga, Adv.

In SLP 1412-13/11 Mr. Kishor M Paul, Adv.  
Ms. Abha R Sharma, Adv.  
Mr. Ajai Bhalla, Adv.

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: 4 :

Mr. Nitin Bhardwaj, Adv.

In SLP 30912/10 Mr. Hemal K. Sheth, Adv.  
Mr. A Venayagam Balan, Adv.

Mr. Nagendra Rao, Sr. Adv.  
Mr. Shiv Mangal Sharma, Adv.  
Mr. Ankit Shah, Adv.  
Mr. M.K. Shah, Adv.  
Mrs. Abhinandini Sharma, Adv.  
Mr. Sitiesh Narayan Singh, Adv.

In SLP 26209/10 Mr. Manoj K Mishra, Adv.  
With 27437/10 Mr. V.K. Mishra, Adv.  
Mr. Shiv Pati B Pandey, Adv.

Mr. V. Shekar, Sr. Adv.  
Mr. R. Santhan Krishnan, Adv.  
Mr. C.S.N. Mohan Rao, Adv.

In WP 152/11 Mr. D.N. Ray, Adv.  
Mr. Lokesh K Choudhary, Adv.  
Ms. Sumita Ray, Adv.

In SLP 2485/11 Mr. Satish Chand Gupta, Adv.  
Mr. Sarbendra Kumar, Adv.  
Mr. Rameshwar Prasad Goyal, Adv.

Mr. H.A. Raichura, Adv.  
Ms. Saroj Raichura, Adv.

Mr. A.D.N. Rao, Adv.

Mr. D. Mahesh Babu, Adv.

Mr. P. Parmeswaran, Adv.

Ms. Kamini Jaiswal, Adv.

Ms. Rachna Gupta, Adv.

Ms. Rachna Srivastava, Adv.

Mr. R.P. Mehrotra, Adv.

In SLP 26148/10 Mr. Preetish Kupur,Adv.  
Ms. H. Wahi,Adv.  
Mr. V.N. Raghupathy,Adv.

For St. Of Manipur Mr. KH. Nobin Singh,Adv.  
Mr. Sapam Biswajit Meitei,Adv.

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: 5 :

For HC of Jharkhand Mr. Ashok Mathur,Adv.  
And Himachal Pd. Mr. Anshul Narayan,Adv.  
Ms. Kanika Singh,Adv.

Mr. Javed Mahmud Rao,Adv.

Mr. Ashok Kumar Singh,Adv.

For St. Of Kerala Mr. T.G.N. Nair,Adv.  
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Mr. T.V. Ratnam,Adv.

Mr. Prashant Bhushan,Adv.

Mr. K. Ram Kumar,Adv.

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Mr. Manish Kumar,Adv.

For St. Of Tripura Mr. Gopal Singh,Adv.  
Mr. Rituraj Biswas,Adv.

For St. Arunachal Pd. Mr. Anil Shrivastav,Adv.  
Mr. Rituraj Biswas,Adv.

Mr. Anis Suhrawardy,Adv.

Mr. Sanjay R. Hegde,Adv.

Mr. Ranjan Mukherjee,Adv.

For St. Assam Mr. Riku Sarma,Adv.  
Ms. Vartika Sahay,Adv.  
for M/s. Corporate Law Group,Adv.

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Mr. Ashok Mathur,Adv.

Mr. Vikas Upadhyay,Adv.

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Ms. V.D. Khanna,Adv.

Mr. T.C. Sharma,Adv.

For St. Puducherry Mr. V.G. Pragasam,Adv.  
Mr. S.J. Aristotle,Adv.  
Mr. Prabu Ramasubramanian,Adv.

....6/-

: 6 :

In TC 22/2001 Mr. M.T. George,Adv.  
Mrs. Kavita K.T., Adv.

Mr. Raj Kumar Mehta,Adv.

For St. Sikkim

Mr. A. Mariarputham,Adv.Genl.,Sikkim.  
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Mr. Kaustubh Sinha,Adv.  
M/s. Arputham, Aruna and Co.,Adv.

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For St. Goa

Ms. A. Subhashini,Adv.

Mr. Radha Shyam Jena,Adv.

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Mr. Vishwajit Singh,Adv.

Mr. Rajesh Srivastava,Adv.

Mr. Anil K. Jha,Adv.

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Mr. Jaydeep Gupta, Sr. Adv.  
Mr. G.S. Chatterjee,Adv.  
Mr. Raja Chatterjee,Adv.  
Mr. Sachin Das,Adv.

Mr. Sunil Kumar Jain,Adv.

Mr. Janaranjan Das,Adv.

For HC of M.P.

Mr. S.K. Dubey,Sr.Adv.  
Mr. C.D. Singh,Adv.  
Mr. Abhinanya Singh,Adv.

For HC of Guwahati

Mr. P.I. Jose,Adv.  
Ms. S Kalita,Adv.

For HC of Orissa

Mr. Siba Sanker Mishra,Adv.

For HC of Patna

Mr. Ajay Kumar Jha,Adv.  
Ms. Pallavi Sharma,Adv.

Mr. Pradeep Misra,Adv.

Mr. Manish Kumar Saran,Adv.

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Mr. Anil Kumar Jha,Adv.

Mr. G. Prakash,Adv.

Mr. Sameer Parekh,Adv.  
for M/s. Parekh and Co.,Adv.

For St. Of Jharkhand

Mr. Gopal Prasad,Adv.

Mr. Naresh K. Sharma,Adv.

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Mr. Ashok Bhan, Sr. Adv.  
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Ms. Sunita Rani Sharma, Adv.  
Mr. B.V. Balramdas, Adv.  
Mr. Satya Siddiqui, Adv.  
Mr. S.S. Rawat, Adv.  
Mr. DS Mehra, Adv.  
Ms. Rekha Pandey, Adv.  
Mr. Ashwani Garg, Adv.

For H.C. Of Gujarat Mr. Jayesh Gaurav, Adv.  
For State of W.B. Mr. Soumitro G Choudhury, Adv.  
Mr. Abhijit Sengupta, Adv.  
Mr. B.S. Yadav, Adv.

For State of Rajasthan: Dr. Manish Singhvi, AAG,  
Mr. Abhinav Ram Krishna, Adv.  
Mr. Irshad Ahmad, Adv.

For State of J & K Mr. Sunil Fernandes, Adv.  
Mr. Krishanu Adhikary, Adv.  
Ms. Astha Sharma, Adv.

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: 8 :

For State of Nagaland: Mr. Edward Belho, Adv.  
Ms. K. Enatoli Sema, Adv.  
Ms. Amit Kr. Singh, Adv.

For State of Andhra Pradesh Mr. G.N. Reddy, Adv.  
Mr. C. Kannan, Adv.  
Mr. Ravi Shankar, Adv.

For State of Mizoram Mr. K.N. Madhusoodhanan, Adv.  
Mr. R. Sathish, Adv.

For State Haryana: Mr. Tarjit Singh, Adv.  
Mr. Manjit Singh, AAG.  
Mr. Kamal Mohan Gupta, Adv.

For State of Maharashtra: Ms. Asha G. Nair, Adv.

In IA 12 in CA 1276/05: Mr. Venkateswara Rao Anumolu, Adv.  
Mr. Prabhakar Parnam, Adv.  
Mr. AVS Raju, Adv.  
Ms. T. Kanaka Durga, Adv.

For State of U.P. Mr. P.N. Misra, Sr. Adv.  
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Mr. Rajeev Dubey, Adv.  
Mr. Kamalendra Mishra, Adv.

For HC of Gujarat Mr. Ranjit Kumar, Sr. Adv.  
Mr. Sunil Kr. Jain, Adv.  
Mr. Parmatma Singh, Adv.

For State of  
Chattisgarh

Mr. Atul Jha,Adv.  
Mr. Sandeep Jha,Adv.  
Mr. D.K. Sinha,Adv.

For State of Punjab

Mr. Anil Grover,AAG  
Ms. Noopur Singhal,Adv.

Mr. T. Mahipal,Adv.

Mr. Haresh Raichura,Adv.

Mr. Aruneshwar Gupta,Adv.

Mr. G. Ramakrishna Prasad,Adv.

Ms. T. Kanaka Durga,Adv.

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Mr. Raju Ramachandran,Sr.Adv.  
Mr. Gaichang Pou Gangmei,Adv.  
Ms. D. Siri Rao,Adv.  
Mr. Sridhar Potaraju,Adv.

Mr. Shibashish Misra,Adv.

Mr. P.S. Sudheer,Adv.

Mr. Shiv Ram Sharma,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Writ Petition (c) No. 28/2011

Issue notice returnable within four weeks.

Ms. Noopur Singhal, learned counsel appearing for  
the State of Punjab, Ms. Rekha Pandey, learned  
counsel appearing for Union of India accept notice.

Notice be served on respondent No. 3 by registered  
post as well as by Dasti.

Petitioner is permitted to file additional  
affidavit/additional documents, if any.

List all the matters tomorrow i.e. 11/01/2012 as  
Part Heard.

(N.K. Goel) (Suman Wadhwa) (M.S. Negi)  
Court Master Court Master Court Master